

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A.No.3 of 2008 in CIVIL APPEAL NO(s). 3846 OF 2006

DEFIANCE KNITTING INDUSTRIES PVT.LTD.

Appellant (s)

VERSUS

JAY ARTS
(Appln(s) for directions)

Respondent(s)

Date: 22/10/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. E.C. Agrawala,Adv.
Mr. Rishi Agrawala,Adv.
Mr. Gaurav Goel, Adv.
Mr. Amit Sharma, Adv.

For Respondent(s)/
applicant

Mr. Siddharth Bhatnagar,Adv.
Mr. Pawan Kumar Bansal,Adv.
Mr. T. Mahipal,Adv.

UPON hearing counsel the Court made the following
ORDER

No orders are necessary.

It is open to the parties to approach the trial court for
early disposal.

I.A. is disposed of accordingly.

(Sarita Purohit)
Sr.P.A.

(Shashi Bala Vij)
Court Master